

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1323 OF 2007

SYED AHMED

Appellant (s)

VERSUS

STATE OF KARNATAKA
(Office report on default)

Respondent(s)

Date: 16/09/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
(IN CHAMBERS)

For Appellant(s) Mr. Shanth Kumar V. Mahale, adv.
Mr. Horisha S.R. Babbar, Adv.
Mr. Rajesh Mahale, Adv.

For Respondent(s) Ms. Anitha Shenoy, Adv.

UPON hearing counsel the Court made the following

O R D E R

Seen the office report dated 14.9.2009.
On the prayer made on behalf of the petitioner,
a further four weeks' time is granted to comply
with the requisitions contained therein.

[K.K. Chawla]
AR-Cum-PS

[Vijay Dhawan]
Court Master